

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/07/2017 AT 10.30 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :

PETITION NUMBER : TCP/139/ (IB)/2017

NAME OF THE PETITIONER(S) : BULDANA URBAN CREDIT CARE PVT LTD

NAME OF THE RESPONDENT(S) : VINKEM LABS LTD

UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
1.	VINKEM LABS LTD, (Respondent)	G. Senior Mr. T. Mohan for Mrs. K. Samathi (rep by Mrs. G. Shanthi Meenakshi)	
1.	Mr. Petitioner	Counsel for Petitioner.	

ORDER

Counsel for Petitioner present. Ms. G. Shanthi Meenakshi, Counsel for Respondent present. Counsel for Petitioner submitted his argument in part and for continuation and filing of some documents, in support of his contention, prayed some time. At request, time enlarged. **Put up on 21.07.2017 at 10.30 A.M.**


(K. ANANTHA PADMANABHASWAMY)
MEMBER (JUDICIAL)

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